

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2100
ANSWERED ON:24.08.2012
CEDAW
Natarajan Shri P.R.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government had ratified the general recommendation No. 17 of the Convention on the Elimination of All Forms of Discrimination Against Women (CEDAW) in the recent past;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

- (a): General recommendations under CEDAW are explanatory in nature & are made by the committee on specific topic. It is not required to ratify the general recommendations
- (b) & (c): Does not arise.